

[English]

Fall in Water Level in Assam

136. SHRI NRIPEN GOSWAMI : Will the PRIME MINISTER be pleased to state :

(a) whether the level of ground water in most of the districts of Assam has registered fall of 4 metres;

(b) if so, the details thereof; and

(c) the corrective measures contemplated by the Government to cope up with the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Long term observations of ground water level made by the Central Ground Water Board have shown fall of 4 metres in the level of ground water in localised pockets in the districts of Bangaigaon, Kachar, Darrang, Dhewaji, Dhubri, Goalpara, Golaghat, Hailakandi, Jorhat, Kamrup, Kabri Anglong, Karimganj, Moregaon, Nalbari, Sonitpur, Tinsukia and Sivasagar of Assam.

(c) The steps taken by the Union Government to check the decline in ground water level includes:

- (i) Constitution of Central Ground Water Authority under the Environment (Protection) Act, 1986 for regulation and control of ground water management and development.
- (ii) Circulation of a Model Bill to all the States/Union Territories including Assam to enable them to enact suitable legislation for regulation and control of ground water development.
- (iii) Circulation of a Manual on artificial recharge of ground water to the States/Union Territories including Assam to enable them to formulate area specific artificial recharge schemes to check the declining trend in ground water levels.

National Agenda

137. SHRI K.C. KONDAIAH : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to evolve an Action Plan for achieving the goals listed in National Agenda of the Government;

(b) if so, the details thereof;

(c) whether the Government have fixed the priorities in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (d) The Government has initiated measures to achieve the goals listed in the National Agenda for Governance. In this context Action Plans are being evolved in the following priority areas.

- (a) Doubling food production and making India hunger free in 10 years.
- (b) Expansion and improvement of social infrastructure drinking water, housing, education, health care and sanitation - provision of drinking water to every settlement in the country within 5 years.
- (c) Rapid expansion and improvement of physical infrastructure - power, oil, petroleum and renewable sources of energy, roads, transport, ports, airports, telecommunications and financial services.
- (d) Unveiling a National Water Policy so that no water goes waste and our water resources are cleaned up.
- (e) Make India a global Information Technology power and one of the largest generators and exporters of software in the world within 10 years.

Production of Vegetables

138. SHRI K. YERRANNAIDU : Will the PRIME MINISTER be pleased to state :

(a) the production of vegetables and plantation crops in the States during each of the last three years, State-wise; and

(b) the name of the States which have attained self-sufficiency in vegetable and plantation crop production?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) State-wise yearly production of vegetables and plantation crops during the last three years is given in the attached Statement - I, II, III and IV.

(b) Due to absence of relevant statistical data it is not possible to estimate the status of self-sufficiency in vegetables and plantation production in various States.

Statement - I

Production of Vegetables during the year 1993-94 to 1995-96 (Production in MT)

Sl. No.	Name of the State/UTs	Production		
		1993-94	1994-95	1995-96
1	2	3	4	5
1.	Andhra Pradesh	1420029	2341204	2444295
2.	Arunachal Pradesh	80117	80117	80117